

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cont. Case (Civil) No. 70 of 2021

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Dharamdeo Mishra and others --- --- Petitioners  
Versus  
The State of Jharkhand and others --- --- Opp. Parties

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**

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For the Petitioners: Mr. Ujjawal Sinha, Advocate  
For the O.P.-State: Ms. Ruchi Rampuria, A.C to Sr. SC-II  
For the State of Bihar: Mr. Ramit Satender, Advocate

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05 / 10.09.2021 Ms. Ruchi Rampuria, A.C to learned Sr. SC-II prays for and is allowed  
three weeks' time to file show-cause without fail.

Matter be listed after three weeks.

(**Aparesh Kumar Singh, J**)

Ranjeet/